

check at the border with the originals as was done in the case of Punjab records?

**The Parliamentary Secretary to the Minister of Rehabilitation and Minority Affairs (Shri P. S. Naskar):** (a) There is no such general complaint.

(b) The question of having a check at the border has been taken up with the Government of Pakistan and their reply is awaited.

**Shri Ajit Singh Sarhadi:** The Parliamentary Secretary has stated that there is no general complaint. May I know whether it is a fact that in several instances, the records received from Sind have been found to be incorrect, whereas the displaced persons hold authentic and attested copies in regard to their rights?

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** We have looked into this question more than once, and we have found that there is a very big discrepancy between the records received from Pakistan and those that are available with us. In some cases we have found that there is a very big exaggeration. In some other cases, we have found that while claims have been filed, no land existed. On the other side, in some cases, there seems to be a certain amount of discrepancy in favour of the displaced persons.

**Shri Ajit Singh Sarhadi:** My question was different. I wanted to know whether it is a fact that in several cases, the displaced persons hold authentic and attested copies of the records which do not compare correctly with the records which we have received from the Pakistan Government.

**Shri Mehr Chand Khanna:** That was what I answered. We have received records from the Government of Pakistan, in which we have found a very large number of discrepancies, some in favour of the displaced persons and some against the displaced persons.

**Shri Ajit Singh Sarhadi:** In cases where the discrepancy is found in favour of the displaced persons and they hold authentic and attested copies of the records, would instructions be issued that the entries in the attested copies should be accepted?

**Shri Mehr Chand Khanna:** If the evidence produced by the claimant is found genuine, this is duly considered and we take that case into consideration.

**Sardar Iqbal Singh:** May I know whether it is a fact that some allotments were even cancelled in the Punjab, on account of these wrong entries in the records from Pakistan, even though the displaced persons had filed their affidavit and all the necessary proofs?

**Shri Mehr Chand Khanna:** We shall not be guided by mere affidavits, but if proper evidence is produced, that will certainly be taken into consideration.

**Sardar Iqbal Singh:** May I know whether any cases have come to the notice of the Minister, where when there are two brothers having land in one and the same village, one brother has been given land, while the other has not been given land because there has been no correct record from Pakistan?

**Shri Mehr Chand Khanna:** If a case of this nature is brought to my notice, I shall certainly have it looked into.

#### **State Trading Corporation of India (Private) Limited**

\*389. **Shri Rameshwar Tantia:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any preference is given to the State Trading Corporation over private firms in the matter of allocation of import and export quotas; and

(b) the results of the trading done by the Corporation during the year 1956-57?

**The Minister of Commerce (Shri Kanungo):** (a) No, Sir.

(b) The Annual Report of the State Trading Corporation has been placed on the Table of the Lok Sabha (on the 21st November, 1957 vide Library No. LT-378/57)

**Shri Rameshwar Tantia:** May I know whether priority is given to the State Trading Corporation over the private firms in the matter of allotment of railway wagons etc.?

**The Minister of Commerce and Industry (Shri Morarji Desai):** It is natural that the State Trading Corporation should get priority in this matter, because it represents all the people, whereas the private traders represent only themselves.

**Shri Rameshwar Tantia:** As regards quotas, where they are given on the basis of established previous export and import business, what basis is adopted for giving quotas as to the State Trading Corporation?

**Shri Kanungo:** Wherever extra routes have been opened, the State Trading Corporation gets preference. Otherwise, 70 per cent. of the quota is allotted to established importers.

**Shri Damani:** May I know whether the Minister has received complaints from mercantile organisations in connection with this preferential treatment?

**Mr. Speaker:** That is quite natural.

**Shri Kanungo:** Complaints have been received, much of which has no substance.

#### Export of Cotton Waste

\*390. **Shri Damani:** Will the Minister of Commerce and Industry be pleased to state the position of the export of hard and soft cotton waste as a foreign exchange earner since 1st April, 1957?

**The Minister of Commerce (Shri Kanungo):** A statement giving the required information is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 52].

**Shri Damani:** May I know how our export compares with that during the corresponding period of last year?

**Shri Kanungo:** The statement shows that. It is almost steady, I should say.

**Shri Damani:** In view of this, may I know whether Government will consider the question of giving some export duty relief with a view to promoting more exports?

**Shri Kanungo:** This question is constantly under review, and I cannot answer this question unless a decision is taken.

#### Cotton

\*391. **Shri Balarama Krishnaiah:** Will the Minister of Commerce and Industry be pleased

(a) the steps Government have taken to make the country self sufficient in the production of cotton;

(b) the quantity of cotton being imported into the country annually;

(c) whether Government have entered into a long range agreement with any country for importing cotton; and

(d) through what channels Government have been importing the cotton into the country?

**The Minister of Commerce (Shri Kanungo):** (a) to (d). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure 53.]

**Shri Balarama Krishnaiah:** In view of the shortage of cotton, may I know whether Government have got any proposal to encourage the ryots in the States to grow more of cotton to feed the textile industry?

**Shri Kanungo:** The statement shows the steps that have been taken, and the results have been very encouraging. Since Partition, the production has increased to more than double.

**Shri Tangamani:** From the statement, we find that 600,000 bales of staple cotton is being imported each